

No. H-1601/6/2020-HD-(Part-1)  
GOVERNMENT OF MANIPUR  
HOME DEPARTMENT

**ORDERS**

Imphal, the 30<sup>th</sup> June, 2021

1. Whereas, the Chairperson, State Executive Committee of the State Disaster Management Authority in exercise of the powers conferred under Section 20(2)(a) of the Disaster Management Act, 2005 had issued orders dated 11/06/2021 imposing "Curfew" and restricting the activities to only few essential services in the Districts of Imphal West, Imphal East, Bishnupur, Thoubal, Kakching, Churachandpur and Ukhrul to be in force till 30/06/2021.
2. Whereas, the "Covid" situation in the State has improved compared to May 2021. However, a careful approach along with mass vaccination is required to ensure that the pandemic is controlled.
3. Therefore, in exercise of the powers conferred under Section 20(2)(a) of the Disaster Management Act, 2005 the undersigned in his capacity as Chairperson, State Executive Committee of the State Disaster Management Authority, **hereby extends the orders bearing No. H-1601/6/2020-HD and modifications issued subsequently in this regard till 10/07/2021 (ten days). However, the following shall be allowed: (i) Agriculture Activities (ii) Horticulture activities (iii) Shops and establishments dealing with inputs like fertilizer, seeds, pesticides, mechanical tools etc and Government offices of Agriculture and Horticulture Departments (iv) NREGA activities (v) Stationery shops and Opticians outside Thangal Bazaar and Paona Bazaar may open from 10 am to 2 pm on the days when grocery shops are closed. Further, opening up will depend on the Covid scenario and the progress in vaccination.**
4. Vegetable vendors (District administration shall ensure that spots for spacing of vendors are clearly marked complied) and grocery shops will open as per earlier arrangement on 01/07/2021, 04/07/2021, 07/07/2021 & 10/07/2021 from 7 am to 10 am.
5. Hon'ble High Court may decide its activities, based on various measures taken up by the Government, as deemed appropriate.
6. Deputy Commissioners and Superintendents of Police shall take necessary action to implement the orders strictly.

  
30/06/2021

(Dr. Rajesh Kumar)  
Chief Secretary &  
Chairman,  
State Executive Committee  
Government of Manipur